

SHRIRAM VILAS PASWAN: The Home Minister must be present here.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Can't I reply?

I can sit if you don't want. Have I become junior for you?

[*English*]

Mr. Deputy Speaker Sir, through you, I would like to assure the hon. Members that their grievances will not only be brought to the notice of the Home Minister definitely but it would be sorted out definitely to their satisfaction also within the date which they have mentioned as there is going to be fresh recruitment. The matter will be paid definite attention. (*Interruptions*)... I assure that the Home Minister will definitely look into the matter and we will see that their grievances are redressed. Now, I request the hon. Members to rise from the well of the House.

MR. DEPUTY SPEAKER: Now the hon. Members may resume their seats.

(*Interruptions*)

12.17 hrs

(*At this stage, Shri P.M. Sayeed and some other hon. Members went back to their seats.*)

(*Interruptions*)

[*Translation*]

SHRI RAM VILAS PASWAN: Mr. Deputy Speaker, Sir, I would like to speak on the issue raised by Shri Mohan Singh. He said that the Hindi journalism is gradually being deprived of its independence and the Report of Bachawat Committee is also being neglected. We should be given time to speak on this. The freedom of Press is in danger today. We would like to express our views on the freedom of press and would like to condemn this incident. Therefore, please give us time. (*Interruptions*)

SHRI MADAN LAL KHURANA (South Delhi): Mr. Deputy Speaker, Sir, the editor is being removed. He is being made a publisher and printer. (*Interruptions*)

SHRI SHARAD YADAV (Madhepura): Mr. Speaker, Sir, this is a very serious issue. It should not be neglected like this. We should be allowed to express our feelings.

(*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: Shri Anna Joshi.

SHRI ANNA JOSHI (Pune): Sir, Maharashtra State is deficit in edible oil and has, therefore, to depend largely on the allocation of imported edible oil being received from the Government of India. At the rate of one kilogram per card, the minimum monthly requirement of Maharashtra is 15,500 metric tonnes per month. But we are shocked to see the very meagre supplies during the last eleven months. During the last eleven months, the total minimum requirement was 1,70,500 metric tonnes as against the total supply of 12,600 metric tonnes only. Therefore, most earnestly, I urge upon the Government of India to give this State a higher allocation of edible oil at the rate of 15,500 metric tonnes per month and also to maintain the supply constant at the rate of 26 per cent of the all-India allocation.

[*Translation*]

SHRI SHARAD YADAV: The matter just now raised by Shri Mohan Singh is very sensitive. "Nav Bharat Times" is a Hindi Daily newspaper. I know that "Nav Bharat Times" is the leading newspaper among all the vernacular dailies. Both the editor of the daily, Shri S.P. Singh, and Chief of Bureau, Shri Dinanath Mishra, are being harassed by the management in several ways to seek their resignations. I agree to the matter raised by Shri Mohan Singh that the contract system of appointment is not confined to just 'Nav Bharat Times' and 'The Times of India', but is seen in whole of the print media. In violation of the relevant Acts and rules of the